

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1807  
ANSWERED ON:02.08.2001  
CLAIMS FOR AGRICULTURAL CROP INSURANCE SCHEMES  
SANGEETA KUMARI SINGH DEO

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether several claims have not been yet settled which are lying for the last two years under the National Agricultural Crop Insurance Scheme;
- (b) if so, the number of such claims, district-wise;
- (c) the reasons for not disposing of these claims so far; and
- (d) whether the farmers do not get benefit under the crop insurance scheme following the negligence of people working in the Crop Insurance Agency and corruption prevailing in it?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a): Yes Sir. Claims in respect of some States are pending with the Implementing Agency (IA).

National Agricultural Insurance Scheme (NAIS) was implemented from rabi 1999-2000 season. Payable claims, which are worked out on the basis of yield data, have been finalized in respect of two crop seasons i.e. Rabi 1999-2000 and Kharif 2000 seasons. The final yield data for the third crop season i.e. Rabi 2000-2001 is yet to be finalized by the respective implementing States/UTs.

(b): A statement of district-wise pending claims is annexed.

(c): These claims are pending due to non-receipt of 50% share from the concerned States.

(d): No, Sir. The total number of farmers who got compensation during the two crop seasons are 29,71,485. NAIS is a multi-agency scheme in which financial institutions and various departments of State/UT Governments are involved besides Implementing Agency. No instances of corruption/ negligence in respect of IA have been reported so far.

**ANNEXURE**

**NAIS - STATE-WISE / DISTRICT-WISE DETAILS OF PENDING CLAIMS**

S.No. State District Claim (Rs.lakh)

1.	Andhra Pradesh (Kharif 2000)	Adilabad	224.73
		E. Godavari	370.46
		Guntur	48.98
		Khammam	16.18
		Krishna	1.35
		Kurnool	35.82
		Mahabubnagar	50.70
		Medak	57.61
		Nalgonda	174.47
		Nellore	25.06
		Nizamabad	13.42
		Prakasam	156.34
		Rangareddy	2.21
		Srikakulam	724.90
		Vizianagaram	379.48
		Warangal	0.16
		W. Godavari	319.90
		TOTAL	2601.77

2. ASSAM (RABI 1999-2000) Nalbari 0.07  
Barpeta 0.02  
Goalpara 0.02  
Bongaigaon 0.02  
Kamrup 0.37  
  
TOTAL 0.50

(KHARIF 2000) Sonitpur 0.01  
Hailakandi 0.74  
  
TOTAL 0.75

3. CHHATTISGARH (Kharif 2000) Baster 73.74  
Bilaspur 601.28  
Durg 1087.93  
Raigarh 381.72  
Raipur 2956.82  
Rajnandgao 223.83  
Surguja 36.16  
Dantewada 3.75  
Dhamtri 396.12  
Janjgir 313.93  
Kanker 118.16  
Kawardha 642.21  
Korba 0.73  
Koriya 7.69  
Mahasamur 1312.52  
Jashpur 17.85  
  
TOTAL 8174.44

4. KARNATAKA (Kharif 2000) Belgaum 2.39  
Bellary 0.94  
Bidar 154.20  
Bijapur 0.27  
Cickmagalur 0.38  
Chitradurga 3.38  
Dakshina Kanada 0.91  
Gulbarga 24.88  
Hassan 3.68  
Mandya 0.18  
Raichur 8.81  
Shimoga 0.65  
Tumkur 1.09  
Uttar Kanada 11.25  
Koppal 0.01  
  
TOTAL 213.02

5. KERALA (RABI 1999-2000) Alappuzha 21.58  
Kottayam 5.81  
Palakkad 2.15  
  
TOTAL 29.54

(KHARIF 2000) Alappuzha 206.89  
Ernakulam 0.24  
Kottayam 6.93  
Palakkad 28.57  
Trissur 0.02  
Tum 0.23  
  
TOTAL 242.88

6. ORISSA (Rabi 1999-2000) Angul 0.17  
  
  
TOTAL 0.17

7. MEGHALAYA (Kharif 2000) South Garo Hills 0.14

TOTAL 0.14

8. MADHYA PRADESH (KHARIF 2000) Balaghat 124.38

Betul 66.21  
Bhind 0.11  
Chhatarpur 16.89  
Chhinwara 23.97  
Demoh 32.54  
Dawar 24.86  
Dhr 304.85  
Khandwa 274.80  
Guna 1.56  
Gwalior 0.57  
Hoshangabad 97.68  
Indore 19.30  
Jabalpur 24.92  
Jhabua 276.09  
Mandle 92.06  
Mandsaur 854.48  
Narsinghpur 50.19  
Panna 23.32  
Raisen 8.84  
Rajgarh 328.47  
Ratlam 544.15  
Rewa 43.31  
Satna 84.56  
Sehore 32.63  
Seoni 171.95  
Shahdol 9.83  
Shajapur 136.00  
Shivpuri 0.10  
Sidhi 3.71  
Tikamgarh 3.21  
Ujjain 741.26  
Khargone 616.55  
Barwani 181.03  
Dindori 0.88  
Katni 74.57  
Neemuch 254.15  
Umariya 7.34

TOTAL 5554.32

GRAND TOTAL 16814.50

Note :

1. Claims of Orissa for Kharif 2000 season where the State Govt. could not maintain single series of yield Data are being presently worked out on revised insurance unit i.e. block level.

2. Claims of Tamil Nadu could not be worked out due to the fact that the Yield Data was not based on single series.